

GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE DEPUTY COMMISSIONER KRA DAADI DISTRICT
JAMIN, CAMP-PAILN

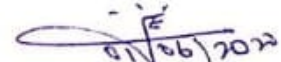
NO.KD/COV-19/2020

Dated Palin, the 1st June' 2020.

//ORDER//

In continuation of this office order No. KD/COV-19/2020/1000 dated 21st May' 2020 and in pursuance of Ministry of Home Affairs, Govt. of India No. 40-3/2020-DM-I(A) dated 30th May' 2020, thereon to issue order under 144 CrPc and ensure strict compliance, movement of individuals in the Kra Daadi District particularly at Palin Township and at Yapap Geko Check Gate shall now be strictly prohibited from 9 PM to 5 AM of every day except for medical emergency, Military/ Para Military convoys & fire services from 1st June' 2020 until further order.

Given under my hand and seal on this the 1st June' 2020.


(S. MIJI)

Deputy Commissioner

cum
Deputy Commissioner,
District Magistrate,
Kra Daadi District, Jamin,
Camp-Pailn (A.P.)

Dated Palin, the 1st June' 2020.

Memo NO.KD/COV-19/2020

Copy to:-

1. The Deputy Commissioner, Kurung Kumey/ Lower Subansiri/ Papumpare/ Capital Complex for information and necessary action please.
2. The Superintendent of Police, Kra Daadi District for necessary action to ensure strict compliance by the police deployed at check gate and Palin Township please.
3. The Superintendent of Police, Kurung Kumey/ Lower Subansiri/ Papumpare/ Capital Complex for information and necessary action please.
4. All Administrative Officers, Kra Daadi District for necessary action.
5. The Executive Magistrate, Yapap Geko Police Check-gate, Kra Daadi District for necessary action.
6. The Town Magistrate, Palin, Kra Daadi District for necessary action.
7. The DIPRO, Kra Daadi District for wide circulation.
8. The Officer In-Charge, PS, Palin, Kra Daadi District for strict compliance.
9. Office Copy.


(S. MIJI)

Deputy Commissioner

cum
Deputy Commissioner,
District Magistrate,
Kra Daadi District, Jamin,
Camp-Pailn